

(c) the amount sanctioned for the financial year to reach the goal of self-sufficiency in the matter of food-grains ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) Eight tube-wells were sunk during 1970-71 for irrigation in Banaskantha District of Gujarat under the Centrally sponsored programme for Desert Development. In addition 31 tube-wells were undertaken in 5 drought affected districts of the State viz., Rajkot, Banaskantha, Surendranagar, Jamnagar and Kutch under the Centrally sponsored Rural Works Programme. Eight out of these are expected to be completed during 1970-71.

(b) It is proposed to construct a total of 117 tube-wells under the Centrally sponsored programme of Rural Works during the 4th Plan. Out of these, besides 8 tube-wells expected to be completed during 1970-71, 56 more are envisaged to be completed during 1971-72 in the drought affected areas. In addition, 40 more tube-wells are expected to be sunk in drought affected areas by the State under its normal minor irrigation programme during 1971-72.

(c) An expenditure of Rs. 11.52 lakhs and Rs. 8.0 lakhs is likely to be incurred on tube-wells during 1970-71 under the Centrally sponsored programmes of Desert Development and Rural Works respectively.

Import Policy for Foodgrains

112. SHRI SOMCHAND SOLANKI : Will the Minister of FOOD AND AGRICULTURE be pleased to state the policy of Government in the coming years to import foodgrains from foreign countries ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : The Government of India has declared its intention to stop concessional imports of foodgrains after 1971.

Relay from A. I. R. Cuddapah for Rayalseema

113. SHRI ESWARA REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state ;

(a) whether on the request of people from Rayalseema, Government had agreed to start day time relay from the Cuddapah Station of the All India Radio from December last ;

(b) whether the assurance has not been implemented so far ;

(c) if so, the reasons for the delay ; and

(d) when it is going to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (b). Yes Sir, There was, however, no undertaking to start it from December, 1970.

(c) and (d). Arrangements for providing the technical and other facilities required for extending the transmission time are under way. The decision will be implemented as early as possible.

मध्य प्रदेश को गेहूं, चावल तथा चीनी की सप्लाई

114. श्री हुसम चन्द कछवाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में डम वर्ष गेहूँ, चावल तथा गन्ने का, अलग-अलग कितना उत्पादन हुआ ;

(ख) केन्द्रीय सरकार ने गत पाँच महीनों में मध्य प्रदेश के लिए कितना गेहूँ आवंटित किया ; और

(ग) राज्य सरकार को उक्त अवधि के दौरान कितना गेहूँ, चावल तथा चीनी की सप्लाई की गई ।

खाद्य तथा कृषि मन्त्रालय में राज्य मंत्री (श्री अन्नासाहेब पी० शिन्डे) : (क) 1970-71 के गेहूँ, चावल और गन्ने के उत्पादन के पक्के अनुमान, चालू कृषि वर्ष

की समाप्ति अर्थात् जुलाई-अक्टूबर, 1971 में किसी समय उपलब्ध होने की सम्भावना है।

(ख) और (ग). उपर्युक्त अवधि में मध्य प्रदेश को आवंटित गेहूँ और लेवी चीनी की मात्राएं इस प्रकार हैं :—

गेहूँ	63, 000 मी. टन
लेवी चीनी	76, 600 मी. टन

मध्य प्रदेश को आवंटित मात्रा में से 20 मार्च, 1971 तक, गेहूँ की सप्लाई की गई मात्रा 23,600 मी० टन थी। चावल के मामले में मध्य प्रदेश अधिशेष राज्य है और उसे पूर्वी पाकिस्तान के शरणार्थियों के लिए केवल मामूली मात्रा में चावल सप्लाई किया गया था। जहाँ तक लेवी चीनी का सम्बन्ध है, आवंटित चीनी को उठाने का दायित्व राज्य सरकार अथवा उनके नामितों का था। यह आवंटित मात्रा खुनी बिक्री की चीनी के अतिरिक्त थी जोकि राज्य के अन्दर और बाहर के चीनी कारखानों/व्यापारियों द्वारा मध्य प्रदेश को सप्लाई की गई थी और जिसके अन्तराज्यीय संचलन पर कोई नियंत्रण नहीं है। मध्य प्रदेश को चीनी सप्लाई करने के सम्बन्ध में सूचना उपलब्ध नहीं है।

**Houses not Fully Paid for by Allottees
in Malviya Nagar, New Delhi**

115. SHRI SHASHI BHUSHAN: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 4084 on the 10th December, 1970 regarding House not fully paid for by allottees in Malviya Nagar, New Delhi and state :

(a) the position in respect of Properties No. B-1/55 and B-1/56; whether the full payment in respect of these houses has since been made;

(b) if so, when the full payments were made and by whom the payment was made

and in whose name these houses now stand;

(c) if not, the reasons for which these numbers were not included in the list of houses supplied in reply to Unstarred Question No. 6405 on the 16th April, 1970; and

(d) the steps Government propose to take against the persons responsible for doing this and the action being taken or proposed to be taken for the auction of these houses ?

THE MINISTER OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Properties Nos. B-1/55, and B 1/56, Malviya Nagar, were disposed of by public auction in 1956 and hence properties in question are not allotable properties.

The auction-purchaser, Shri P L. Khanna is a claimant himself and he had tendered his own claims in 1956 to cover up the sale price of both the properties.

(c) and (d). Do not arise.

**Disposal of Houses not fully paid for
by Allottees in Rehabilitation Colonies
in Delhi**

116 SHRI SHASHI BHUSHAN : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) the criteria adopted by Government to dispose of the houses in respect of which full payment has not been made by the allottees so far, despite several reminders, in the rehabilitation colonies of Delhi ;

(b) when Government propose to settle all such cases;

(c) whether Government are aware that there are many such houses in whose case the whereabouts of the original allottees are not available;

(d) whether Government would ensure that such houses are not transferred to other ineligible persons without auctioning them publicly ; and

(e) in case such houses are not proposed to be auctioned publicly, the way in which